

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00387/2017

Friday, this the 07th day of September, 2018

CORAM:

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

M.P. Shaji,
Aged 59 years, S/o. M.N. Parameswaran,
Anugraha, Kalavoor, Alappuzha,
Working as Assistant Section Officer,
K.V. Port Trust, Willingdon Island, Kochi,
Residing at Anugraha, Kalavoor,
Alappuzha – 688 522.

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Applicant

(By Advocate – Ms. Tanya Joy)

V e r s u s

- 1 The Commissioner,
Kendriya Vidyalaya Sangathan, 18 Institutional Area,
Shaheed Jeet Singh Marg, New Delhi – 110 016.
 - 2 Assistant Commissioner (Estt),
Kendriya Vidyalaya Sangathan, 18 Institutional Area,
Shaheed Jeet Singh Marg, New Delhi – 110 016.
 - 3 The Deputy Commissioner,
Kendriya Vidyalaya Sangathan (RO),
Ernakulam – 682 503.
 - 4 The Principal,
Kendriya Vidyalaya, Port Trust,
Willingdon Island, Kochi – 682 503.
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- Respondents**

(By Advocate – Mr. K.I. Mayankutty Mather)

This Original Application having been heard on 07.09.2018, the Tribunal on the same day delivered the following:

O R D E R (Oral)

Per: E.K. Bharat Bhushan, Administrative Member

It is submitted by the learned counsel for the applicant that the OA has become infructuous as the applicant has retired from service. Hence, the OA is dismissed as infructuous. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures of the Applicant

Annexure A-1 - True copy of the transfer order bearing No. F. No. 34030/31/2012-KVS(HQ)/(Estt.III)/Vol.II dated 19.05.2017.

Annexure A-2 - True copy of the medical certificate dated 26.04.2010 issued by the Indo American Hospital, Brain & Spine Centre.

Annexure A-3 - True copy of the case summary and discharge record dated 19.11.2009.

Annexure A-4 - True copy of the transfer guidelines of Kendriya Vidyalaya Sangathan, 2017 which is applicable to Assistant Section Officer.

Annexure A-5 - True copy of the letter dated 08.08.2016 bearing No. F. 31/Complainant (PT)/2016-17/KVS(ER)/2538.

Annexure A-6 - True copy of the letter dated 12.09.2016.

Annexure A-7 - True copy of the order issued by the 4th Respondent dated 18.11.2014.

Annexure A-7(a) - True copy of the Annexure A1 regulations.

Annexure A-8 - True copy of the reply dated 23.08.2016 preferred by the applicant.

Annexure A-9 - True copy of the Report for the year 2016-17.

Annexure A-9(a) - True copy of the Report for the year 2015-16.

Annexure A-10 - True copy of the statement.

Annexure A-10(a)-CBI - True copy of the notice dated 31.05.2016 by the CBI.

Annexure A-10(b)- True copy of the report.

Annexure A-10(c)- True copy of the Notice dated 28.08.2016.

List of Annexures of the Respondents

Annexure R4(a) - True copy of the complaint lodged by Mr. George Thettayil H/o. Smt. Holy George, Principal, KV NAD Aluva (former the Principal, KV Port Trust) against the applicant.

Annexure R4(a)2 - True copy of the complaint lodged by Mr. George Thettayil H/o. Smt. Holy George, Principal, KV NAD Aluva (former the

Principal, KV Port Trust) against the applicant.

Annexure R4(b) - True copy of the Enquiry Report of then the Deputy Commissioner, Ernakulam Region.

Annexure R4(c) - True copy of the Office Order issued by the 3rd Respondent deputing Smt. Lissy Vincent, Assistant of KV No. 1, Naval Base to KV Port Trust for assisting in completion of backlog works.

Annexure R4(d) - True copy of the complaint filed by C.S. Prem before the Sub Inspector of Police, Harbour Police Station against the Applicant.

Annexure R4(e) - True copy of the notice issued by the Sub Inspector of Police, Harbour Police Station.

Annexure R4(f) - True copy of the complaint from the Principal, KV Port Trust.

Annexure R4(g) - True copy of the Advisory Note issued by the Principal, KV, Port Trust.

Annexure R4(h) - True copy of the Memorandum issued by the Principal, KV, Port Trust Region to the applicant.
